

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 353/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: M/s. CMS Info Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mayurash Naigle Advocate for Petitioner		<u>Mayurash Naigle</u>
2	Hemant Suri Advocate for Kiran		<u>Hemant Suri</u>
3.	Parth Gokhale 1/b Khaitan & Co. for Resp. Nos. 3 and 4.		<u>Parth Gokhale</u>

ORDER

TCSP No. 353/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 27.09.2017.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)